

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:56  
ANSWERED ON:10.08.2007  
PUBLIC PRIVATE PARTNERSHIP IN HOUSING SECTOR  
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government has decided to take private developers and builders on board to cater to the spiraling demand of houses in cities and towns;
- (b) if so, the details in this regard;
- (c) whether the Government has consulted industry leaders, institutions and civil society organizations to come out with a suitable model for public-private partnership in the housing sector;
- (d) if so, the details in this regard;
- (e) whether Government has approved setting up of a regulator for the housing sector; and
- (f) if so, the time by which such regulator would become functional?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a)&(b): Yes, Sir. The National Housing and Habitat Policy for 1998 provides for participation of the private sector in land assembly, construction of houses and development of amenities within the projects.
- (c)&(d): A National Conference on `Affordable Housing for All` was organized in Mumbai on 1st and 2nd June, 2007 by the Government in collaboration with Confederation of Indian Industry (CII) to address the issues and problems related to Housing sector of the country.
- (e): No, Sir.
- (f): Does not arise in view of reply to (e) above.